

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32095/2011

MUNESHWAR AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 32093 of 2011

(With prayer for interim relief and office report)

Date: 14/03/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Niraj Gupta, Adv.

Mr. Adarsh Upadhyay, Adv.

For Respondent(s)

M/S Vidhi International, Adv.

Mr. Siddharth Sengar, Adv.

Mr. Adarsh Upadhyay, Adv

Mr. Rajat Singh, Adv.

Mr. Amit Sharma, Adv

UPON hearing counsel the Court made the following

O R D E R

SLP(Civil)No.32095/2011

Three weeks' time is granted to respondent Nos.1 to 4, as a final chance, for filing counter affidavit.

Fresh notice be issued to respondent No.7 through the concerned District Court in addition to postal service.

Item No.17

-2-

SLP(C) NO. 32093 of 2011

Three weeks' time is granted to respondent Nos.1, 2 and 4, as a final chance, for filing counter affidavit.

Fresh notice be issued to respondent No.3 through the concerned District Court in addition to postal service.

List again on 16.4.2013.

|
|
|

|
|
|

|
|
| REGISTRAR

(M.A. SAYEED)

|
|
|

rd